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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF A BENCH FOR 16-MARCH-2026 (MONDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1816/BANG/2025	2014-15	[A] CHANDAN DEVARAJULU HUNDI	
2	ITA 1841/BANG/2025	2017-18	[A] M/S. GILGAL POULTRY FARMS AND FEEDS	
3	ITA 1851/BANG/2025	2011-12	[A] APRAMEYA GRANITES PRIVATE LIMITED (EF)	
4	ITA 1852/BANG/2025	2012-13	[A] APRAMEYA GRANITES PRIVATE LIMITED (EF)	
5	ITA 1853/BANG/2025	2013-14	[A] APRAMEYA GRANITES PRIVATE LIMITED (EF)	
6	ITA 1923/BANG/2025	2011-12	[A] CYBERSTAR INFOCOM LLP(FORMERLY M/S. CYBERSTAR INFOCOM PVT LIMITED)	
7	ITA 1924/BANG/2025	2012-13	[A] CYBERSTAR INFOCOM LLP(FORMERLY M/S. CYBERSTAR INFOCOM PVT LIMITED)	
8	ITA 1925/BANG/2025	2013-14	[A] CYBERSTAR INFOCOM LLP(FORMERLY M/S. CYBERSTAR INFOCOM PVT LIMITED)	
9	ITA 1926/BANG/2025	2014-15	[A] CYBERSTAR INFOCOM LLP(FORMERLY M/S. CYBERSTAR INFOCOM PVT LIMITED)	
10	ITA 1927/BANG/2025	2015-16	[A] CYBERSTAR INFOCOM LLP(FORMERLY M/S. CYBERSTAR INFOCOM PVT LIMITED)	
11	ITA 2371/BANG/2025	2016-17	[A] KRISHNAPPA SATISH KUMAR	
12	ITA 3046/BANG/2025	2017-18	[A] CAPITAL SHIPPING PRIVATE LIMITED	
13	ITA 3062/BANG/2025	2012-13	[A] LOUISE MARY JOSEPHINE DESOUZA	
14	ITA 3068/BANG/2025	2020-21	[A] BABASAHEB SALABANNA HADIMANI (EF)	
15	ITA 3073/BANG/2025	2018-19	[A] HARSHA DEVELOPERS	
16	ITA 3074/BANG/2025	2020	[A] HARSHA DEVELOPERS	
17	ITA 3076/BANG/2025	2023-24	[A] K BHASKAR(HUF)	
18	ITA 3085/BANG/2025	2015-16	[A] GORAVANAHALLI KALEGOWDA PUTTASWAMY	
19	ITA 3086/BANG/2025	2017-18	[A] AMEERUL HAMZA	
20	ITA 3087/BANG/2025	2021-22	[A] AMEERUL HAMZA	
21	ITA 3088/BANG/2025	2021-22	[A] AMEERUL SHEERAZ	
22	ITA 3099/BANG/2025	2015-16	[A] DESHPANDE EDUCATIONAL TRUST	

CAUSE LIST OF A BENCH FOR 16-MARCH-2026 (MONDAY)

(2)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 3100/BANG/2025	2016-17	[A] DESHPANDE EDUCATIONAL TRUST	
24	ITA 3101/BANG/2025	2017-18	[A] DESHPANDE EDUCATIONAL TRUST	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF A BENCH FOR 17-MARCH-2026 (TUESDAY)**

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**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 1**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1922/BANG/2024	2016-17	[A] JAGANNATH ANVEERAPPA DUKANDAR	
2	ITA 1923/BANG/2024	2017-18	[A] JAGANNATH ANVEERAPPA DUKANDAR	
3	ITA 1591/BANG/2025	2014-15	[A] ALEX PUTHENCHIRA JOHNSON	
4	ITA 1750/BANG/2025	2017-18	[A] KONDAPPA LAKSHMINARAYANA REDDY	
5	ITA 1859/BANG/2025	2016-17	[D] CANARA BANK (EF)	
6	ITA 1921/BANG/2025	2017-18	[A] DEEPAK SIDDA REDDY	
7	ITA 1932/BANG/2025	2016-17	[A] EXXONMOBIL SERVICES AND TECHNOLOGY PRIVATE LIMITED	
8	ITA 1934/BANG/2025	2016-17	[D] FASHIONARA ENTERPRISES PVT LTD (EF)	
9	ITA 1942/BANG/2025	2018-19	[A] KRISHNA E CAMPUS PRIVATE LIMITED (EF)	
10	WTA 17/BANG/2025	2014-15	[D] KEMPAREDDY GOVINDARAJ (EF)	
11	WTA 18/BANG/2025	2015-16	[D] KEMPAREDDY GOVINDARAJ (EF)	
12	ITA 3104/BANG/2025	2017-18	[A] G M SOUHARDA PATTINA SAHAKARA NYT (EF)	
13	ITA 3105/BANG/2025	2018-19	[A] G M SOUHARDA PATTINA SAHAKARA NYT (EF)	
14	ITA 3106/BANG/2025	2020-21	[A] G M SOUHARDA PATTINA SAHAKARA NYT	
15	ITA 3113/BANG/2025	2013-14	[A] ALPINE HOUSING DEVELOPMENT CORPORATION LIMITED	
16	ITA 3114/BANG/2025	2018-19	[A] CREATIVE CREDIT CO-OPERATIVE SOCIETY LIMITED	
17	ITA 3115/BANG/2025	2016-17	[A] CREATIVE CREDIT CO-OPERATIVE LIMITED	
18	ITA 3116/BANG/2025	2020-21	[D] HASSAN PARASHWANATH ROOPESH (EF)	
19	ITA 3125/BANG/2025	2017-18	[D] LAKKANNA DURGAPPA (EF)	
20	ITA 3126/BANG/2025	2017-18	[A] BASANT PODDAR	
21	ITA 3129/BANG/2025	2025-26	[A] IIITB INNOVATION CENTRE (EF)	
22	ITA 3130/BANG/2025	2015-16	[A] ATLANTA ELEVATORS INDIA PRIVATE LIMITED (EF)	

CAUSE LIST OF A BENCH FOR 17-MARCH-2026 (TUESDAY)

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**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 3131/BANG/2025	2023-24	[A] DALAVOI AUDIKESAVALU THEJESHWARI (EF)	
24	ITA 3132/BANG/2025	2015-16	[A] EVERGREEN INFRASTRUCTURES (EF)	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF A BENCH FOR 18-MARCH-2026 (WEDNESDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2568/BANG/2025	2015-16	[A] KANNUR PILLANJINAPPA NAGESH	
2	ITA 3133/BANG/2025	2017-18	[A] D3 ESTATE AND CONSTRUCTIONS (INDIA) PRIVATE LIMITED (EF)	
3	ITA 3138/BANG/2025	2007-08	[A] KESHAV ACHARYA (EF)	
4	ITA 3139/BANG/2025	2008-09	[A] KESHAV ACHARYA (EF)	
5	ITA 3146/BANG/2025	2016-2017	[A] KASIMALI MAHABOOKSAB SAYYED	
6	ITA 3147/BANG/2025	2016-17	[A] KASIMALI MAHABOOKSAB SAYYED	
7	ITA 3148/BANG/2025	2015-16	[A] GAUTHAM SOCIAL CULTURAL AND EDUCATION SOCIETY	
8	ITA 3149/BANG/2025	2018-19	[A] KENNEDY EDUCATION SOCIETY	
9	ITA 3152/BANG/2025	2017-18	[A] ANATHI HANUMEGOWDA	
10	ITA 3161/BANG/2025	2017-18	[A] HENNUR BANASWADI COSMOPOLITAN CLUB (EF)	
11	ITA 3162/BANG/2025	2020-21	[A] DHANARAM PATEL (EF)	
12	ITA 3164/BANG/2025	2021-22	[A] M/S HOSACHIGURU NURSERY (EF)	
13	ITA 7/BANG/2026	2018-19	[A] ACADEMY FOR TECHNICAL & MANAGEMENT EXCELLENCE	
14	ITA 8/BANG/2026	2016-17	[A] CHINNAYELLAPPA CHANDRASHEKAR	
15	ITA 12/BANG/2026	2016-17	[A] ARUNODAY ANDANEPPA BELLAD	
16	ITA 13/BANG/2026	2016-17	[A] ARUNODAY ANDANEPPA BELLAD	
17	ITA 24/BANG/2026	2014-15	[A] KARAVALI OCEAN PRODUCTS PVT. LIMITED	
18	ITA 25/BANG/2026	2015-16	[A] KARAVALI OCEAN PRODUCTS PVT. LIMITED	
19	ITA 26/BANG/2026	2016-17	[A] KARAVALI OCEAN PRODUCTS PVT. LIMITED	
20	ITA 27/BANG/2026	2017-18	[A] KARAVALI OCEAN PRODUCTS PVT. LIMITED	
21	ITA 28/BANG/2026	2018-19	[A] KARAVALI OCEAN PRODUCTS PVT. LIMITED	
22	ITA 35/BANG/2026	2015-16	[A] HAROON RASHEED (EF)	
23	ITA 36/BANG/2026	2022-23	[D] IBM INDIA PRIVATE LIMITED (EF)	
24	ITA 59/BANG/2026	2018-19	[A] CHANNAYYA CHARANTAYYA HIREMATH (EF)	

CAUSE LIST OF A BENCH FOR 18-MARCH-2026 (WEDNESDAY)

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**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 62/BANG/2026	2023-24	[A] HUMANITARIAN HANDS	
26	ITA 63/BANG/2026	2024-25	[A] FRIENDS OF SICK ASSOCIATION	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 16-MARCH-2026 (MONDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 1**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2515/BANG/2024	2015-16	[A] RAMAMURTHY MUDIYANUR SITARAMAAVADHANY (EF)	
2	ITA 2516/BANG/2024	2016-17	[A] RAMAMURTHY MUDIYANUR SITARAMAAVADHANY (EF)	
3	ITA 1109/BANG/2025	2020-21	[A] SIDDAPURA TALUKA AGRICULTURAL PRODUCES CO-OP MARKETING SOCIETY LIMITED	
4	ITA 1201/BANG/2025	2013-14	[A] MARINANJAPPA SHIVANANDA	
5	ITA 1202/BANG/2025	2014-15	[A] MARINANJAPPA SHIVANANDA	
6	ITA 1203/BANG/2025	2015-16	[A] MARINANJAPPA SHIVANANDA	
7	ITA 1204/BANG/2025	2016-17	[A] MARINANJAPPA SHIVANANDA	
8	ITA 1205/BANG/2025	2017-18	[A] MARINANJAPPA SHIVANANDA	
9	ITA 1206/BANG/2025	2018-19	[A] MARINANJAPPA SHIVANANDA	
10	ITA 1207/BANG/2025	2019-20	[A] MARINANJAPPA SHIVANANDA	
11	ITA 1364/BANG/2025	2017-18	[D] MARINANJAPPA SHIVANANDA (EF)	
12	ITA 1699/BANG/2025	2016-17	[A] TIPTUR RUDRAMURTHY MANJUNATHA	
13	ITA 1713/BANG/2025	2023-24	[A] THE BIBLE SOCIETY OF INDIA EMPLOYEES PROVIDENT FUND	
14	ITA 1722/BANG/2025	2016-17	[A] PRATHAMIKA KRUSHI PATTINA SAHAKAR SANGHA NIYAMIT SAVANAHALLI (EF)	
15	ITA 1774/BANG/2025	2018-19	[A] NANJUNDAREDDY GOPALA REDDY (EF)	
16	ITA 1823/BANG/2025	2018-19	[A] MICHAEL RANI	
17	ITA 2146/BANG/2025	2018-19	[A] RASHTROTTHANA SAHITYA AND MUDRANA TRUST	
18	ITA 2147/BANG/2025	2022-23	[A] RASHTROTTHANA SAHITYA AND MUDRANA TRUST	
19	ITA 2196/BANG/2025	2016-17	[A] REGAL DEVELOPERS & ASSOCIATES	
20	ITA 2199/BANG/2025	2010-11	[A] SMT. SARASAMMA	
21	ITA 2202/BANG/2025	2018-19	[A] NOOR AHMED	
22	ITA 2203/BANG/2025	2020-21	[A] THIMLAPURA GIRIYAPPA RENUKAIAH	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 17-MARCH-2026 (TUESDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 1**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 536/BANG/2024	2016-17	[D] SOCIETY OF FRIARS MINOR (KARNATAKA) (E-FILING)	
2	ITA 2144/MUM/2024	2014-15	[D] METAHELIX LIFE SCIENCES LIMITED (EF)	
3	CO 127/MUM/2024	2014-15	[A] RALLIS INDIA LTD (SUCCESSOR IN INTEREST OF METAHELIX LIFE SCIENCES LIMITED)	
4	ITA 156/BANG/2025	2011-2012	[A] VIVEK RAJENDRA BIKARNAKATTE (EF)	
5	ITA 157/BANG/2025	2012-2013	[A] VIVEK RAJENDRA BIKARNAKATTE (EF)	
6	ITA 158/BANG/2025	2013-2014	[A] VIVEK RAJENDRA BIKARNAKATTE (EF)	
7	ITA 2014/BANG/2025	2015-16	[A] VIVEK BIKARNAKATTE (EF)	
8	ITA 2015/BANG/2025	2016-17	[A] VIVEK BIKARNAKATTE (EF)	
9	ITA 2044/BANG/2025	2014-15	[A] VIVEK RAJENDRA BIKARNAKATTE	
10	ITA 2045/BANG/2025	2017-18	[A] VIVEK RAJENDRA BIKARNAKATTE	
11	ITA 1324/BANG/2025	2015-16	[A] SHIVALINGAIAH GANGADHAR (EF)	
12	ITA 1325/BANG/2025	2015-16	[A] SHIVALINGAIAH GANGADHAR (EF)	
13	ITA 1461/BANG/2025	2017-18	[A] SHARANABASAPPA	
14	ITA 1570/BANG/2025	2014-15	[A] VINAYA KUMAR (EF)	
15	ITA 1571/BANG/2025	2016-17	[A] VINAYA KUMAR (EF)	
16	ITA 1710/BANG/2025	2019-2020	[A] SATHYANARAYANA GUPTA BADRIVISHAL	
17	ITA 1714/BANG/2025	2017-18	[A] SHARANABASAPPA	
18	ITA 1731/BANG/2025	2013-14	[A] MANJUNATHA	
19	ITA 1737/BANG/2025	2018-19	[A] THOMAS RONALD PRAKASH PINTO (EF)	
20	ITA 1397/BANG/2025	2013-14	[A] SULTHAN GOLD PVT. LTD.	
21	ITA 1398/BANG/2025	2014-15	[A] SULTHAN GOLD PVT. LTD.	
22	ITA 1399/BANG/2025	2015-16	[A] SULTHAN GOLD PRIVATE LIMITED	
23	ITA 1400/BANG/2025	2016-17	[A] SULTHAN GOLD PVT, LTD	
24	ITA 1401/BANG/2025	2017-18	[A] SULTHAN GOLD PVT. LTD	
25	ITA 1402/BANG/2025	2018-19	[A] SULTHAN GOLD PVT. LTD	
26	ITA 1403/BANG/2025	2019-20	[A] SULTHAN GOLD PVT. LTD	
27	ITA 1425/BANG/2025	2013-14	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
28	ITA 1426/BANG/2025	2014-15	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
29	ITA 1427/BANG/2025	2015-16	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
30	ITA 1428/BANG/2025	2016-17	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
31	ITA 1429/BANG/2025	2017-18	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
32	ITA 1430/BANG/2025	2018-19	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
33	ITA 1431/BANG/2025	2019-20	[A] SULTHAN GOLD CLASSIC PRIVATE LIMITED	
34	ITA 1432/BANG/2025	2015-16	[A] SULTAN RETAIL LLP	

CAUSE LIST OF B BENCH FOR 17-MARCH-2026 (TUESDAY)

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BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER

IN COURT ROOM 1

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
35	ITA 1433/BANG/2025	2016-17	[A] SULTHAN RETAIL LLP	
36	ITA 1434/BANG/2025	2017-18	[A] SULTHAN RETAIL LLP	
37	ITA 1435/BANG/2025	2020-21	[A] SULTHAN RETAIL LLP	
38	ITA 1447/BANG/2025	2013-14	[A] SULTHAN GOLD INTERNATIONAL	
39	ITA 1448/BANG/2025	2014-15	[A] SULTHAN GOLD INTERNATIONAL	
40	ITA 1449/BANG/2025	2015-16	[A] SULTHAN GOLD INTERNATIONAL	
41	ITA 1450/BANG/2025	2016-17	[A] SULTHAN GOLD INTERNATIONAL	
42	ITA 1451/BANG/2025	2017-18	[A] SULTHAN GOLD INTERNATIONAL	
43	ITA 1452/BANG/2025	2018-19	[A] SULTHAN GOLD INTERNATIONAL	
44	ITA 1453/BANG/2025	2019-2020	[A] SULTHAN GOLD INTERNATIONAL	
45	ITA 1454/BANG/2025	2020-21	[A] SULTHAN GOLD INTERNATIONAL	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF B BENCH FOR 18-MARCH-2026 (WEDNESDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER**

IN COURT ROOM 1

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SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 426/BANG/2025	2025-26	[A] THE JEWELLERS ASSOCIATION	
2	ITA 437/BANG/2025	2025-26	[A] SHAKTIVEDA WELLNESS MISSION	
3	ITA 438/BANG/2025	2025-26	[A] SHAKTIVEDA WELLNESS MISSION	
4	ITA 655/BANG/2025	2012-13	[A] K NARAYAN RAJU	
5	ITA 656/BANG/2025	2013-14	[A] K NARAYAN RAJU	
6	ITA 657/BANG/2025	2014-15	[A] K NARAYAN RAJU	
7	ITA 658/BANG/2025	2016-17	[A] K NARAYAN RAJU	
8	ITA 659/BANG/2025	2017-18	[A] K NARAYAN RAJU	
9	ITA 660/BANG/2025	2018-19	[A] K NARAYAN RAJU	
10	ITA 1935/BANG/2025	2016-17	[A] VIVEKANANADA YOGA ANUSANDHANA SAMSTHANA	
11	ITA 1936/BANG/2025	2021-22	[A] NAVI GENERAL INSURANCE LIMITED (EF+PF)	
12	ITA 1945/BANG/2025	2018-19	[A] SRI MARUTHI EDUCATION SOCIETY	
13	ITA 1992/BANG/2025	2020-21	[A] SRI AADARSHA EDUCATION SOCIETY	
14	ITA 1993/BANG/2025	2021-22	[A] SRI AADARSHA EDUCATION SOCIETY	
15	ITA 2204/BANG/2025	2020-21	[A] SIDDIQ HUSSAIN DELVI	
16	ITA 2205/BANG/2025	2016-17	[A] VARADAPPA NAGARAJ	
17	ITA 2206/BANG/2025	NA	[A] SHRI GURUSHANTHI DHAMA CHARITABLE TRUST	
18	ITA 2207/BANG/2025	NA	[A] SHRI GURUSHANTHI DHAMA CHARITABLE TRUST	
19	ITA 2211/BANG/2025	2023-24	[A] UNIMECH AEROSPACE AND MANUFACTURING LIMITED	
20	ITA 2212/BANG/2025	2015-16	[D] MADDILA RAMAKRISHNA	
21	ITA 2213/BANG/2025	2015-16	[A] SIDDAIAH KRISHNAIAH	
22	ITA 2215/BANG/2025	2024-25	[A] VISWANATHAN RAMAKRISHNAN	
23	ITA 2232/BANG/2025	NA	[A] ROTARY BENGALURU LAKE WORLD CHARITABLE TRUST	
24	ITA 2237/BANG/2025	2020-21	[A] MAHENDRA NAIDU KARNAM	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 16-MARCH-2026 (MONDAY)****BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 2**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(TP)A 2174/BANG/2024	2014-15	[A] IBM INDIA PRIVATE LIMITED	
2	IT(TP)A 894/BANG/2025	2015-16	[A] IBM INDIA PRIVATE LIMITED	
3	IT(TP)A 895/BANG/2025	2017-18	[A] IBM INDIA PRIVATE LIMITED	
4	IT(TP)A 896/BANG/2025	2018-19	[A] IBM INDIA PRIVATE LIMITED	
5	IT(IT)A 346/BANG/2025	2015-16	[A] NIRANJAN THIMMAREDDY PRABHU	
6	IT(IT)A 347/BANG/2025	2018-19	[A] NIRANJAN THIMMAREDDY PRABHU	
7	IT(IT)A 527/BANG/2025	2015-16	[A] SHREESH KRISHNAMURTHY KATTEPUR	
8	IT(IT)A 528/BANG/2025	2015-16	[A] LAKSHMI KATTEPUR	
9	ITA 3059/BANG/2025	2021-22	[A] PUMA SPORTS INDIA PRIVATE LIMITED (EF)	
10	ITA 138/BANG/2026	2022-23	[A] ALE INDIA PRIVATE LIMITED (EF)	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 17-MARCH-2026 (TUESDAY)****BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 2**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 240/BANG/2021	2016-17	[A] ALSTOM TRANSPORT INDIA LIMITED	
2	IT(TP)A 724/BANG/2023	2017-18	[A] M/S. NVIDIA GRAPHICS PRIVATE LIMITED	
3	IT(TP)A 1811/BANG/2024	2020-21	[A] M/S. MICROSOFT INDIA (R&D) PRIVATE LIMITED (ERSTWHILE KNOWN AS NUANCE INDIA PRIVATE LIMITED)	
4	IT(TP)A 2222/BANG/2024	2021-22	[A] POSIFLEX TECHNOLOGY (INDIA) PRIVATE LIMITED	
5	ITA 2227/BANG/2024	2017	[D] INFORMATICA LLC (EF)	
6	IT(TP)A 2366/BANG/2024	2021-22	[A] PURFLUX ENGINE SYSTEMS INDIA PVT. LTD. (FORMERLY KNOW AS SOGEFI ENGINE SYSTEMS INDIA PVT. LTD.)	
7	ITA 2465/BANG/2024	2021-22	[A] AD2PRO GLOBAL CREATIVE SOLUTIONS PRIVATE LIMITED (EF)	
8	IT(TP)A 2564/BANG/2024	2021-22	[A] KENNAMETAL INDIA LIMITED	
9	IT(TP)A 2581/BANG/2024	2021-22	[A] NOATUM LOGISTICS INDIA PRIVATE LIMITED	
10	IT(IT)A 728/BANG/2025	2022-23	[A] BLUE YONDER INC.	
11	IT(TP)A 1219/BANG/2025	2004-05	[A] IBM INDIA PVT LTD	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

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CAUSE LIST OF SPECIAL BENCH FOR 18-MARCH-2026 (WEDNESDAY)**VIRTUALLY AT 2.30 PM****BEFORE JUSTICE (RETD) C.V. BHADANG, HON'BLE PRESIDENT****AND SRI. GEORGE GEORGE K HON'BLE VICE PRESIDENT****AND MS. PADMAVATHY HON'BLE ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1413/BANG/2025	2017-18	[A] M.D. SONS	H.C. KHINCHA & CO.,

INTERVENERS

1	ITA 86/PAN/2024	2017-18	BHIMAJI MAGANLAL PATEL	ACCEPTED
2	CO 3/PAN/2025	2017-18	BHIMAJI MANGANLAL PATEL	ACCEPTED
3	ITA 1938/BANG/2025	2017-18	SRI MALLEDEVARU SHAYA RAJAPPA	ACCEPTED
4	ITA 5430/MUM/2025	2017-18	NEO ITURKAA ENTERPRISES	ACCEPTED
5	ITA 1144/IND/2025	2017-18	ARPIT PATEL	ACCEPTED
6	ITA 1889/Bang/2025	2017-18	SRINIVASAPPA HARISH	ACCEPTED
7	ITA 63/PAN/2024	2017-18	JONES SANTANA VAS	TO BE LISTED BEFORE SPECIAL BENCH

WEBEX ID WILL INTIMATED LATER

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF PART HEARD MATTERS,

FOR 17-MARCH-2026 (TUESDAY)

**BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	822	BANG	2025	2016-17	[A] KAMAN SRINIVASA GUPTA SUNIL GUPTA	A	

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1347	BANG	2025	2015-16	[A] UPPINAKUDRU RAJESH KARANTH	B	
2	ITA	1348	BANG	2025	2016-17	[A] UPPINAKUDRU RAJESH KARANTH	B	
3	ITA	1349	BANG	2025	2017-18	[A] UPPINAKUDRU RAJESH KARANTH	B	
4	ITA	1350	BANG	2025	2018-19	[A] UPPINAKUDRU RAJESH KARANTH	B	
5	ITA	1351	BANG	2025	2019-20	[A] UPPINAKUDRU RAJESH KARANTH	B	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF A BENCH FOR 23-MARCH-2026 (MONDAY)
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER
IN COURT ROOM 1

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 221/BANG/2025	2021-22	[A] EMBASSY OFFICE PARKS REIT	
2	ITA 770/BANG/2025	2020-21	[A] KHODAY INDIA LIMITED (E-FILING)	
3	ITA 1944/BANG/2025	2018-19	[A] CHANDRA S SABHAPATHI	
4	ITA 1951/BANG/2025	2010-11	[A] AGROMORE (P) LTD.	
5	ITA 1952/BANG/2025	2017-18	[A] AGARAPASALA REDDY PRASANNA	
6	ITA 1953/BANG/2025	2019-20	[A] KWALITY ELECTRONICS	
7	ITA 1954/BANG/2025	2018-19	[A] ASTORMUELLER SHOES PRIVATE LIMITED	
8	WTA 19/BANG/2025	2010-11	[A] ALAKE JANARDHAN SHETTY	
9	WTA 20/BANG/2025	2011-12	[A] ALAKE JANARDHAN SHETTY	
10	WTA 21/BANG/2025	2012-13	[A] ALAKE JANARDHAN SHETTY	
11	WTA 22/BANG/2025	2013-14	[A] ALAKE JANARDHANA SHETTY	
12	WTA 23/BANG/2025	2014-15	[A] ALAKE JANARDHANA SHETTY	
13	WTA 24/BANG/2025	2015-16	[A] ALAKE JANARDHANA SHETTY	
14	ITA 2313/BANG/2024	2015-16	[A] BOSCH GLOBAL SOFTWARE TECHNOLOGIES PRIVATE LIMITED	
15	ITA 2011/BANG/2025	2015-16	[D] ARUN KUMAR PILLAI (EF)	
16	ITA 2012/BANG/2025	2016-17	[D] ARUN KUMAR PILLAI (EF)	
17	ITA 2013/BANG/2025	2017-18	[D] ARUN KUMAR PILLAI (EF)	
18	ITA 64/BANG/2026	2017-18	[A] M/S. KARAVALI FREEZERS AND EXPORTERS	
19	ITA 72/BANG/2026	2018-19	[A] INDO-RUSSIAN HELICOPTERS LIMITED (EF)	
20	ITA 73/BANG/2026	2021-22	[D] JASMIN GOPALA KRISHAN (EF)	
21	ITA 83/BANG/2026	2018-19	[A] BHAGYA	
22	ITA 84/BANG/2026	2018-19	[A] KASSIA CREDIT CO-OPERATIVE SOCIETY LIMITED	
23	ITA 86/BANG/2026	2020-21	[A] ADARSHA WINES (EF)	
24	ITA 88/BANG/2026	2018-19	[D] KARAVALI CREDIT CO-OPERATIVE SOCIETY (EF)	
25	ITA 91/BANG/2026	2019-20	[A] HESBIBA DANIEL (EF)	
26	ITA 93/BANG/2026	2021-22	[A] CHAITANYA ARUN SARAWATE	
27	ITA 97/BANG/2026	2017-18	[A] LATE LALITHA JAYANNA REPRESENTED HERLEGAL HEIR, JAYANNA	
28	ITA 99/BANG/2026	2021-22	[A] BALACHANDRA JOSHI (EF)	
29	ITA 101/BANG/2026	2025-26	[A] BUDUGUNTE LAKSHMAIAH SETTY SANJEEVA SETTY BHARMA CHATRA	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF A BENCH FOR 24-MARCH-2026 (TUESDAY)
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER

IN COURT ROOM 1

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1512/DEL/2006	1997-1998	[A] HUTHCHINSON & CO., (INDIA) P. LTD. (HCD)	
2	ITA 1513/DEL/2006	1998-1999	[A] HUTHCHINSON & CO., (INDIA) P. LTD. (HCD)	
3	ITA 1514/DEL/2006	2002-2003	[A] HUTHCHINSON & CO. (INDIA) P. LTD. (HCD)	
4	ITA 908/BANG/2009	1999-00	[A] HUTCHINSON & CO (INDIA)PVT. LTD. (HCD)	
5	ITA 909/BANG/2009	2000-01	[A] HUTCHINSON & CO (INDIA)PVT. LTD. (HCD)	
6	ITA 910/BANG/2009	2003-04	[A] HUTCHINSON & CO., (INDIA) P. LTD. (HCD)	
7	ITA 911/BANG/2009	2004-05	[A] HUTCHINSON & CO., (INDIA) P. LTD. (HCD)	
8	ITA 1186/BANG/2015	2010-11	[A] ABB INDIA LIMITED	
9	ITA 1208/BANG/2015	2010-11	[D] M/S ABB LIMITED	
10	ITA 2133/BANG/2016	2011-12	[A] M/S.ABB INDIA LIMITED	
11	ITA 2158/BANG/2016	2011-12	[D] M/S.ABB LTD.	
12	ITA 864/BANG/2024	2012-13	[A] ABB INDIA LIMITED	
13	ITA 918/BANG/2024	2012-13	[D] ABB INDIA LIMITED (E-FILING)	
14	ITA 919/BANG/2024	2017-18	[A] M/S. ABB INDIA LIMITED	
15	ITA 920/BANG/2024	2018-19	[A] M/S. ABB INDIA LIMITED	
16	ITA 1960/BANG/2025	2017-18	[A] HARI RAM PATEL	
17	ITA 1961/BANG/2025	2020-21	[D] HIREHAL JAIRAJ BALRAM (EF)	
18	ITA 2701/BANG/2025	2016 - 17	[A] HARISH PERLABAIL (EF)	
19	ITA 105/BANG/2026	2017-18	[A] DARS SURESH KUMAR	
20	ITA 106/BANG/2026	2020-21	[A] BHARAT ELECTRONICS EMPLOYEES CO-OPERATIVE HOUSE BUILDING SOCIETY LIMITED	
21	ITA 107/BANG/2026	2020-21	[A] BHARAT ELECTRONICS EMPLOYEES CO-OPERATIVE HOUSE BUILDING SOCIETY LIMITED	
22	ITA 113/BANG/2026	2017-18	[A] BHANWAR LALJI PARASMAL MALI (EF)	
23	ITA 119/BANG/2026	2018-19	[A] KRUSHI PATTIN SAHAKARI SANGHA NIYAMIT SORGAON	
24	ITA 120/BANG/2026	2017-18	[A] JEEVAN SOUHARDA VIVIDHODDESHA SAHAKARI SANGHA NIYAMITA	
25	ITA 121/BANG/2026	2020-21	[A] KALABURAGI SOUHARDA PATTINA SAHAKARI SANGHA NIYAMITA KALABURAGI	
26	ITA 122/BANG/2026	2019-20	[A] DAVANAM JEWELLERS PRIVATE LIMITED	
27	ITA 123/BANG/2026	2019-20	[A] BALAKUMAR RAMADASS (EF)	
28	ITA 125/BANG/2026	2018-19	[A] KARNATAKA GINGER TRADING COMPANY (EF)	
29	ITA 126/BANG/2026	2020-21	[A] KARNATAKA GINGER TRADING COMPANY (EF)	
30	ITA 127/BANG/2026	2017-18	[D] GAJANAN RAMA PALANKAR (EF)	
31	ITA 128/BANG/2026	2026-27	[A] DHEEMAHI EDUCATIONAL AND CHARITABLE TRUST	

CAUSE LIST OF A BENCH FOR 24-MARCH-2026 (TUESDAY)
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER
IN COURT ROOM 1

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
32	ITA 139/BANG/2026	2017-18	[A] CRAFT INT DECOR PRIVATE LIMITED	
33	ITA 140/BANG/2026	2017-18	[A] CRAFT INT DECOR PRIVATE LIMITED	
34	ITA 141/BANG/2026	2015-16	[A] ANANDA MOTORS	
35	ITA 146/BANG/2026	2020-21	[A] KALLURI RAMAKRISHNA PARAMAHAMSA (EF)	
36	ITA 147/BANG/2026	2018-19	[A] FARM PEAK INDIA PRIVATE LIMITED (EF)	
37	ITA 151/BANG/2026	2023-24	[A] KYATHANAHALLY SHIVARAMU NAVINAYAKA	
38	ITA 152/BANG/2026	2022-23	[A] KYATHANAHALLY SHIVARAMU NAVINAYAKA	
39	ITA 153/BANG/2026	2018-19	[A] BANGARANAYAKA NAGESH	
40	ITA 160/BANG/2026	2017-18	[A] KEMPAIAH KEMPARAJU	
41	ITA 161/BANG/2026	2013-14	[A] KEMPAIAH KEMPARAJU	
42	ITA 164/BANG/2026	2016-17	[D] GODAVARI VENKATESHWARA PRASAD (EF)	
43	CO 7/BANG/2026	2016-17	[A] GODAVARI VENKATESHWARA PRASAD	
44	ITA 162/BANG/2026	2017-18	[D] ANIL VENKATESH JANADARI (EF)	
45	ITA 184/BANG/2026	2021-22	[D] ABB INDIA LIMITED	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF A BENCH FOR 25-MARCH-2026 (WEDNESDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 1**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1784/BANG/2025	2018-19	[A] HASSAN LAXMAN RAO VIDYA	
2	ITA 1829/BANG/2025	2017-18	[A] M/S. EVERRICH FOODS INDIA PRIVATE LIMITED	
3	ITA 1962/BANG/2025	2013-14	[D] AURIGENE ONCOLOGY LIMITED (EF)	
4	ITA 1963/BANG/2025	2014-15	[D] AURIGENE ONCOLOGY LIMITED (EF)	
5	ITA 1964/BANG/2025	2015-16	[D] AURIGENE ONCOLOGY LIMITED (EF)	
6	ITA 2108/BANG/2025	2018-19	[A] AURIGENE ONCOLOGY LIMITED	
7	ITA 2109/BANG/2025	2020-21	[A] AURIGENE ONCOLOGY LIMITED	
8	ITA 1968/BANG/2025	2022-23 to AY 2024-25	[A] ASHAJYOTHI SC/ST MAHILA ABHIVRUDDHI KENDRA (EF)	
9	ITA 1969/BANG/2025	2020-21	[A] KARNATAKA CO-OPERATIVE OIL SEEDS GROWERS FEDERATION LIMITED (EF)	
10	ITA 1971/BANG/2025	2020-21	[A] LOTUS FARMS	
11	ITA 1972/BANG/2025	2017-18	[A] HONNALI URBAN CREDIT CO OPERATIVE SOCIETY LIMITED	
12	ITA 1035/BANG/2025	2018-19	[A] KALKALABURAGI BIDAR AND YADAGIR CO-OP MILK PRODUCERS SOCIETIES UNION LIMITED DABURAGI BIDAR AND YADAGIR CO-OP MILK PRODUCERS SOCIETIES UNION LIMITED	
13	ITA 1036/BANG/2025	2021-22	[A] KALABURAGI BIDAR AND YADAGIR CO-OP MILK PRODUCERS SOCIETIES UNION LIMITED	
14	ITA 2236/BANG/2025	2016-17	[A] KARNATAKA STATE STUDENTS WELFARE FUND	
15	ITA 2246/BANG/2025	2019-2020	[A] HAPPIEST MINDS TECHNOLOGIES LIMITED	
16	ITA 2250/BANG/2025	2017 - 18	[A] KILARI JAGANNATHAM SUWRESH (EF)	
17	ITA 2251/BANG/2025	2020 - 21	[A] KILARI JANGANNATHAM SUWRESH (EF)	
18	ITA 2252/BANG/2025	2017 -18	[A] KILARI LAKSHMI SUTHAA (EF)	
19	ITA 2253/BANG/2025	2019 - 20	[A] KILARI LAKSHMI SUTHAA (EF)	
20	ITA 2254/BANG/2025	2020 - 21	[A] KILARI LAKSHMI SUTHAA (EF)	
21	ITA 2256/BANG/2025	2012-13	[A] KURUVILLA JOSEPH KELACHANDRA	
22	ITA 2283/BANG/2025	2009-10	[A] HASSAN NARASIMHA MURTHY NARASIMHAN	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF A BENCH FOR 26-MARCH-2026 (THURSDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 1**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2285/BANG/2024	2024-2025	[A] GD FOUNDATION (EF)	
2	ITA 1718/BANG/2025	2020-21	[D] CHIKKABORAI AH (EF)	
3	ITA 1724/BANG/2025	2016-17	[A] KASIMALI MAHABOBSAB SAYYED	
4	ITA 1793/BANG/2025	2013-14	[A] IMRAN PASHA	
5	ITA 1986/BANG/2025	2017-18	[D] GOLFLINKS SOFTWARE PARK PRIVATE LIMITED (EF)	
6	ITA 1987/BANG/2025	2018-19	[D] GOLFLINKS SOFTWARE PARK PRIVATE LIMITED (EF)	
7	ITA 1711/BANG/2025	2013-14	[D] M/S. SIMPLEX TMC PRIVATE LIMITED (EF)	
8	ITA 1712/BANG/2025	2015-16	[D] M/S. SIMPLEX TMC PRIVATE LIMITED (EF)	
9	ITA 2493/BANG/2025	2016-17	[A] M/S.SIMPLEX TMC PVT LTD (EF)	
10	ITA 1719/BANG/2025	2013-14	[A] SHRI KAPIL SHAH (EF)	
11	ITA 1720/BANG/2025	2015-16	[A] SHRI KAPIL SHAH (EF)	
12	ITA 1721/BANG/2025	2016-17	[A] SHRI KAPIL SHAH (EF)	
13	ITA 2379/BANG/2025	2020 - 21	[A] ABDUL BATRATHOTA SALAM (EF)	
14	ITA 2524/BANG/2025	2017-18	[A] ANAND CHIRANIA	
15	ITA 2529/BANG/2025	2013-14	[A] BADAGABETTU CREDIT CO-OPERATIVE SOCIETY LIMITED	
16	ITA 2530/BANG/2025	2015-16	[A] BADAGABETTU CREDIT CO-OPERATIVE SOCIETY LIMITED	
17	ITA 2531/BANG/2025	2016-17	[A] BADAGABETTU CREDIT CO-OPERATIVE SOCIETY LIMITED	
18	ITA 2532/BANG/2025	2017-18	[A] BADAGABETTU CREDIT CO-OPERATIVE SOCIETY LIMITED	
19	ITA 2533/BANG/2025	2018-19	[A] BADAGABETTU CREDIT CO-OPERATIVE SOCIETY LIMITED	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 23-MARCH-2026 (MONDAY)
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 1**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1915/BANG/2024	2015-16	[A] M/S. VALMARK DEVELOPERS PRIVATE LIMITED	
2	ITA 2155/BANG/2024	2014-15	[A] M/S. VANKADARI ESTATES AND DEVELOPERS PRIVATE LIMITED	
3	ITA 2356/BANG/2024	2014-15	[D] VANKADARI ESTATES AND DEVELOPERS PRIVATE LIMITED (EF)	
4	ITA 1282/BANG/2025	2020-21	[A] MANJUSHREE TECHNOPACK LIMITED	
5	ITA 1311/BANG/2025	2018-19	[A] SRI GANAPATHI SACHCHIDANANDA TRUST	
6	ITA 1600/BANG/2025	NA	[A] SHREE MAHADESHWARA EDUCATIONAL TRUST (EF)	
7	ITA 1601/BANG/2025	NA	[A] SHREE MAHADESHWARA EDUCATIONAL TRUST (EF)	
8	ITA 1702/BANG/2025	2020-21	[D] PRONOMZ VENTURES LLP (EF)	
9	ITA 1817/BANG/2025	2017-18	[A] YENUBOTHULA VENKAT RAMANA	
10	ITA 1824/BANG/2025	2017-18	[A] VYSYA OPERATIVE SOCIETY LIMITED	
11	ITA 1825/BANG/2025	2008-09	[A] SHRI SONNENAHALLI VENKATARAMANAPPA NARAYANA SWAMY	
12	ITA 1844/BANG/2025	2017-18	[A] TUNGABHADRA PATTINA SOUHARDA SAHAKARI SANGHA NIYAMITHA (EF)	
13	ITA 1845/BANG/2025	2018-19	[A] TUNGABHADRA PATTINA SOUHARDA SAHAKARI SANGHA NIYAMITHA (EF)	
14	ITA 1846/BANG/2025	2015-16	[A] RAMAKRISHNA (EF)	
15	ITA 1868/BANG/2025	2015-16	[A] THE HUNDUND TALUKA AGRICULTURAL PRODUCE CO-OP MARKETING SOCIETY	
16	ITA 1869/BANG/2025	2016-17	[A] THE HUNDUND TALUKA AGRICULTURAL PRODUCE CO-OP MARKETING SOCIETY	
17	ITA 1871/BANG/2025	2018-19	[A] SIDDAPURA VYAVASAYA SEVA SAHAKARI SANGHA LIMITED	
18	ITA 1877/BANG/2025	2019-20	[A] MCAFEE SOFTWARE INDIA PRIVATE LIMITED (EF)	
19	ITA 1886/BANG/2025	2022-23	[A] MOHAMMAD YUNUS	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 24-MARCH-2026 (TUESDAY)
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 1**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1521/BANG/2024	2017-18	[D] SHAANKARANARAYANA SAMAKARI (E-FILING)	
2	ITA 2206/BANG/2024	2014-15	[A] MARVEL INFRABUILD PRIVATE LIMITED (EF+PH)	
3	ITA 1329/BANG/2025	2017-18	[A] MOHAN MAMBALLI KANTHARAJU	
4	ITA 1811/BANG/2025	2017-18	[A] TRIDENT AUTOMOBILES (P) LTD ((EF))	
5	ITA 1819/BANG/2025	2013-14	[A] SUNDER SOMANI	
6	ITA 1822/BANG/2025	2016-17	[A] RAMARAJU ANANDARAJU	
7	ITA 1870/BANG/2025	2014-15	[A] THIPPANAHALLI CHIKKARANGAPPA SRINIVASA	
8	ITA 1887/BANG/2025	2017-18	[A] MUNIDASAPPA MANJUNATH	
9	ITA 1888/BANG/2025	2020-21	[A] MUNIDASAPPA MANJUNATH	
10	ITA 1947/BANG/2025	2015-16	[A] SUNDARAI AH SRINIVASAN (EF)	
11	ITA 1958/BANG/2025	2012-13	[A] SANSERA ENGINEERING LIMITED	
12	ITA 1959/BANG/2025	2014-15	[A] SANSERA ENGINEERING LIMITED	
13	ITA 1998/BANG/2025	2024-25	[A] SOCIETY OF ST VINCENT DE PAUL BONDEL (EF)	
14	ITA 2000/BANG/2025	2016-17	[A] HP COMPUTING AND PRINTING SYSTEMS INDIA PRIVATE LIMITED	
15	ITA 2001/BANG/2025	2014-15	[A] PALVIT HEALTH TOURISM PRIVATE LIMITED	
16	ITA 2003/BANG/2025	2016-2017	[A] NARAYANI GROUP OF EDUCATIONAL INSTITUTIONS (EF)	
17	ITA 2004/BANG/2025	2018-19	[A] NARAYANI GROUP OF EDUCATIONAL INSTITUTIONS (EF)	
18	ITA 2175/BANG/2025	2017-18	[A] SAPTHAGIRI ENTERPRISES	
19	ITA 2176/BANG/2025	2017-18	[A] SAPTHAGIRI DISTILLERIES PRIVATE LIMITED	
20	ITA 2239/BANG/2025	2015-16	[A] SANIKAM GOVINDA RAJAGOPAL REDDY	
21	ITA 2240/BANG/2025	2016-17	[A] SANIKAM GOVINDA RAJAGOPAL REDDY	
22	ITA 2241/BANG/2025	2017-18	[A] SANIKAM GOVINDA RAJAGOPAL REDDY	


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CAUSE LIST OF B BENCH FOR 24-MARCH-2026 (TUESDAY)
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 2242/BANG/2025	2018-19	[A] SANIKAM GOVINDA RAJAGOPAL REDDY	
24	ITA 2243/BANG/2025	2019-2020	[A] SANIKAM GOVINDA RAJAGOPAL REDDY	
25	ITA 2244/BANG/2025	2020-21	[A] SANIKAM GOVINDA RAJAGOPAL REDDY	
26	ITA 2245/BANG/2025	2021-22	[A] SANIKAM GOVINDA RAJAGOPAL REDDY	

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 25-MARCH-2026 (WEDNESDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 1**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 113/BANG/2024	2015-16	[A] RAJIV GANDHI UNIVERSITY OF HEALTH SCIENCES	
2	ITA 2007/BANG/2024	2012-13	[A] V C REDDEPPA CHETTY	
3	ITA 2016/BANG/2024	2016-17	[A] V C REDDEPPA CHETTY	
4	ITA 2154/BANG/2024	2015-16	[A] SRI. V C REDDEPPA CHETTY	
5	ITA 2445/BANG/2024	2005-2006	[A] SVM NETT PROJECT SOLUTION (EF)	
6	ITA 488/BANG/2025	2018-19	[A] SHUBHA PRAKASH	
7	ITA 970/BANG/2025	2020-21	[A] M/S. MAMCOS LIMITED (EF)	
8	ITA 1620/BANG/2025	2015-16	[A] RENUKA SHETTY (EF)	
9	ITA 1667/BANG/2025	2017	[D] SYED AZMATH ULLA (EF)	
10	ITA 1767/BANG/2025	2019-20	[A] SUJAI MIRLE RAMASWAMY GOWDA (EF)	
11	ITA 1770/BANG/2025	2019-20	[A] RONALD BELCHAR FERNANDES (EF)	
12	ITA 1827/BANG/2025	2017-18	[A] SUSHEELA JANARDHAN	
13	ITA 1865/BANG/2025	2009-10	[A] MAINI PRECISION PRODUCTS LIMITED	
14	ITA 2005/BANG/2025	2018-19	[A] VIJAYANAGAR EDUCATIONAL TRUST (EF)	
15	ITA 2110/BANG/2025	2017-18	[A] MUKESH KUMAR JAIN	
16	ITA 2142/BANG/2025	2015-16	[A] NAG PROJECTS PRIVATE LIMITED	
17	ITA 2373/BANG/2025	2016-17	[A] VAIBHAV KUMAR JAYATHIRTHA GALAGALI	

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13-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 26-MARCH-2026 (THURSDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 1**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 784/BANG/2025	2018-19	[A] THASIL BABU	
2	ITA 785/BANG/2025	2018-19	[A] THASIL BABU	
3	ITA 786/BANG/2025	2019-20	[A] THASIL BABU	
4	ITA 787/BANG/2025	2019-20	[A] THASIL BABU	
5	ITA 1009/BANG/2025	2018-19	[D] SHRI PRAVESH SOHANRAJ KOTHARI (EF)	
6	ITA 1242/BANG/2025	2014-15	[A] SKANRAY TECHNOLOGIES LIMITED	
7	ITA 1243/BANG/2025	2015-16	[A] SKANRAY TECHNOLOGIES LIMITED	
8	ITA 1244/BANG/2025	2016-17	[A] SKANRAY TECHNOLOGIES LIMITED	
9	ITA 1245/BANG/2025	2017-18	[A] SKANRAY TECHNOLOGIES LIMITED	
10	ITA 1246/BANG/2025	2018-19	[A] SKANRAY TECHNOLOGIES LIMITED	
11	ITA 1247/BANG/2025	2019-20	[A] SKANRAY TECHNOLOGIES LIMITED (NF)	
12	ITA 1882/BANG/2025	2018-19	[D] THE MADRAS SOCIETY OF SISTERS OF ST ANNES (EF)	
13	ITA 1891/BANG/2025	2017-18	[D] THE MADRAS SOCIETY OF SISTERS ST ANNES (EF)	
14	ITA 1892/BANG/2025	2014-15	[A] PALLIPUZHA MANZIL ABDUL BASHIR (EF)	
15	ITA 1893/BANG/2025	2017-18	[A] THANNIRUPANTHA PRIMARY AGRICULTURAL CREDIT CO-OPERATIVE SOCIETY LTD (EF)	
16	ITA 1894/BANG/2025	2018-19	[A] THANNIRUPANTHA PRIMARY AGRICULTURAL CREDIT CO-OPERATIVE SOCIETY LTD (EF)	
17	ITA 2115/BANG/2025	2022-23	[A] MUNIVENKATAPPA VENKATACHALAPATHI	
18	ITA 2248/BANG/2025	2013-14	[A] SHEETAL MALHOTRA (EF)	

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13-Mar-2026

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF PART HEARD MATTERS,

FOR 23-MARCH-2026 (MONDAY)

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

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PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(TP)A	935	BANG	2022	2018-19	[A] M/S. BIOCON LIMITED	C	
2	ITA	209	BANG	2022	2017-18	[A] M/S. BIOCON LIMITED	C	
3	ITA	293	BANG	2021	2016-17	[A] BIOCON LIMITED	C	
4	ITA	606	BANG	2020	2011-12	[A] M/S BIOCON LIMITED	C	
5	ITA	918	BANG	2017	2012 - 13	[A] BIOCON LIMITED	C	
6	ITA	2613	BANG	2019	2015-16	[A] M/S. BIOCON LIMITED	C	
7	ITA	2745	BANG	2017	2013-14	[A] M/S. BIOCON LIMITED	C	
8	ITA	2597	BANG	2025	2017-18	[A] KABBINALE SHRINATH HEBBAR	C	
CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(TP)A	2537	BANG	2024	2021-22	[A] MANYATA PROMOTERS PRIVATE LIMITED	C	

FOR 24-MARCH-2026 (TUESDAY)

**BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

CLARIFICATION MATTERS AFTER THE REGULAR BENCH								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2034	BANG	2024	2019-20	[D] SHRIYA PROPERTIES (EF)	B	EF
2	ITA	2084	BANG	2024	2017-18	[A] SHRIYA PROPERTIES (EF+PH)	B	EF+PH
3	ITA	2085	BANG	2024	2018-19	[A] SHRIYA PROPERTIES (EF+PH)	B	EF+PH
4	ITA	2086	BANG	2024	2019-20	[A] SHRIYA PROPERTIES (EF)	B	EF
5	ITA	2033	BANG	2024	2015-16	[D] SHRIYA PROPERTIES (EF)	B	EF

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FOR 25-MARCH-2026 (WEDNESDAY)

BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER

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PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1696	BANG	2025	2014-15	[A] ICICI VENTURE FUNDS MANAGEMENT COMPANY LIMITED	A	
2	ITA	1806	BANG	2025	2018-19	[A] BUDANUR NAGARAJU VINAYKUMAR (EF)	A	EF

FOR 25-MARCH-2026 (WEDNESDAY)

BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER

THE FOLLOWING PART HEARD MATTER IS ADJOURNED								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1067	BANG	2025	2015-16	[A] M C PONNAPPA	B	

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13-Mar-2026

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF A BENCH FOR 30-MARCH-2026 (MONDAY)
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER

IN COURT ROOM 1

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2714/BANG/2018	2013-14	[A] M/S. HEWLETT PACKARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED	
2	ITA 1863/BANG/2025	NA	[A] DR. AMBAREESH FOUNDATION	
3	ITA 1988/BANG/2025	2018-19	[A] ABDUL RAWOOFWASEEM UR REHMAN (EF)	
4	ITA 1990/BANG/2025	2017-18	[A] ADIKARNATAKA MUNIVENKATAPPA SURESH RAJ(HUF)	
5	ITA 1991/BANG/2025	2018-19	[A] HANGYO ICECREAMS PRIVATE LIMITED	
6	ITA 1996/BANG/2025	2017-18	[A] KAMRATH VENKATARAMAIAH CHAITRA POORNIMA (EF)	
7	ITA 1997/BANG/2025	2017-18	[A] DAIVAGNA CREDIT CO-OP SOCIETY LIMITED (EF)	
8	ITA 2002/BANG/2025	2022-23	[A] GOVINDASWAMY RAGHUPATHY	
9	ITA 2006/BANG/2025	2016-17	[A] BARRIX AGRO SCIENCES PRIVATE LIMITED	
10	ITA 2007/BANG/2025	2017-18	[A] BARRIX AGRO SCIENCES PRIVATE LIMITED	
11	ITA 2008/BANG/2025	2017-18	[A] ELATHI CREDIT CO-OPERATIVE SOCIETY	
12	ITA 2009/BANG/2025	2018-19	[A] KISHORE BALASUBRAMANYAM	
13	ITA 2346/BANG/2025	2016-17	[A] AMJAD SATHARKHAN KHAN (EF)	
14	ITA 2349/BANG/2025	2018-19	[A] AMJAD SATHARKHAN KHAN	
15	ITA 2540/BANG/2025	2018-19	[A] AJAX ENGINEERING LIMITED	

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13-Mar-2026

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF A BENCH FOR 01-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 1**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2022/BANG/2025	2021-22	[A] LEENAYAN MARTIN	
2	ITA 2023/BANG/2025	2016-17	[A] ARNI GOPALASWAMY KRISHNASWAMY	
3	ITA 2024/BANG/2025	2017-18	[A] ARNI GOPALASWAMY KRISHNASWAMY	
4	ITA 2025/BANG/2025	2011-12	[A] BALAJI AGARBATHI COMPANY PRIVATE LIMITED	
5	ITA 2031/BANG/2025	2018	[D] KARLE HOMES PVT LTD (EF)	
6	ITA 2034/BANG/2025	2022	[D] KARLE HOMES PVT LTD (EF)	
7	ITA 2344/BANG/2025	2020-21	[A] R KUSUMA	
8	ITA 2372/BANG/2025	2023-24	[A] ASHRAYA CONSTRUCTIONS	
9	ITA 171/BANG/2026	2014-15	[A] JANA SMALL FINANCE BANK LIMITED	
10	ITA 172/BANG/2026	2026-27	[A] ABHIVRUDDHI FOUNDATION ((80)G)	
11	ITA 173/BANG/2026	2026-27	[A] ABHIVRUDDHI FOUNDATION	
12	ITA 180/BANG/2026	2014-15	[A] CHANAKYA JAIN	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF A BENCH FOR 02-APRIL-2026 (THURSDAY)
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 1**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2594/BANG/2017	2012-13	[A] SMT. SHANTHA LAKSHMI JAYARAM	
2	ITA 382/BANG/2019	2014-15	[A] SMT.SHANTHALAKSHMI JAYARAM	
3	ITA 142/BANG/2018	2012-13	[A] M/S SRI LAKSHMI NARASIMHA MINING COMPANY PVT LTD	
4	ITA 262/BANG/2020	2010-11	[A] SHRI. GALI JANARDHANA REDDY	
5	ITA 414/BANG/2020	2010-11	[A] M/S. OBULAPURAM MINING COMPANY PRIVATE LIMITED	
6	ITA 449/BANG/2020	2011-12	[A] SHRI. GALI JANARDHANA REDDY	
7	ITA 416/BANG/2022	2012-13	[D] SHRI HIREHAL GAVIAPPA RANGAN GOUD	
8	ITA 417/BANG/2022	2013-14	[D] SHRI HIREHAL GAVIAPPA RANGAN GOUD	
9	ITA 545/BANG/2022	2014-15	[D] SHRI HIREHAL GAVIAPPA RANGAN GOUD	
10	ITA 488/BANG/2023	2012-13	[A] M/S. DECCAN MINING SYNDICATE PVT LTD.	
11	ITA 951/BANG/2024	2010-11	[A] SRI. KENCHE MAHESH KUMAR	
12	ITA 952/BANG/2024	2011-12	[A] SRI. KENCHE MAHESH KUMAR	
13	ITA 1185/BANG/2024	2013-14	[A] OBLAPURAM MINING COMPANY PRIVATE LIMITED	
14	ITA 2291/BANG/2024	2020-2021	[A] P BALASUBBA SETTY AND SON (EF)	
15	ITA 1248/BANG/2025	2012-13	[A] VEERABHADRAPPA SANGAPPA AND COMPANY	
16	ITA 1249/BANG/2025	2013-14	[A] VEERABHADRAPPA SANGAPPA AND COMPANY	
17	ITA 1250/BANG/2025	2014-15	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	
18	ITA 1251/BANG/2025	2014-15	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	
19	ITA 1252/BANG/2025	2015-16	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	
20	ITA 1253/BANG/2025	2016-17	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	
21	ITA 1254/BANG/2025	2017-18	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	
22	ITA 1255/BANG/2025	2018-19	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	

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CAUSE LIST OF A BENCH FOR 02-APRIL-2026 (THURSDAY)**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE SOUNDARARAJAN K., JUDICIAL MEMBER****IN COURT ROOM 1**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 1256/BANG/2025	2019-20	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	
24	ITA 1257/BANG/2025	2020-21	[A] VEERACHADRAPPA SANGAPPA AND COMPANY	
25	ITA 1265/BANG/2025	2010-11	[A] KENCHE MAHESH KUMAR	
26	ITA 1376/BANG/2025	2009-10	[D] KENCHE MAHESH KUMAR (EF)	
27	ITA 1439/BANG/2025	2015-16	[A] M/S RAMGAD MINERALS AND MINING LIMITED (EF)	
28	ITA 1596/BANG/2025	2018-19	[D] M/S VEERABHADRAPPA SANGAPPA & COMPANY (EF)	
29	ITA 1738/BANG/2025	2018-19	[A] BHARATH GOLD MINES LIMITED (EF)	
30	ITA 1830/BANG/2025	2012-13	[A] M/S.SOUTH WEST MINING LTD	
31	ITA 1896/BANG/2025	2012	[D] SOUTH WEST MINING LIMITED (EF)	
32	ITA 1948/BANG/2025	2013-14	[D] THE SANDUR MANGANESE & IRON ORES LIMITED (EF)	
33	ITA 1949/BANG/2025	2014-2015	[D] THE SANDUR MANGANESE & IRON ORES LIMITED (EF)	
34	ITA 1950/BANG/2025	2017-2018	[D] THE SANDUR MANGANESE & IRON ORES LIMITED (EF)	
35	ITA 2104/BANG/2025	2013-14	[A] THE SANDUR MANGANESE & IRON ORES LIMITED (EF)	
36	ITA 2105/BANG/2025	2017-18	[A] THE SANDUR MANGANESE & IRON ORES LIMITED (EF)	
37	ITA 2118/BANG/2025	2014-15	[A] THE SANDUR MANGANESE & IRON ORES LIMITED	
38	ITA 2119/BANG/2025	2018-19	[A] THE SANDUR MANGANESE & IRON ORES LIMITED (EF)	
39	ITA 2120/BANG/2025	2020-21	[A] THE SANDUR MANGANESE & IRON ORES LIMITED (EF)	
40	ITA 2144/BANG/2025	2013-14	[A] THE SANDUR MANGANESE & IRON ORES LIMITED	

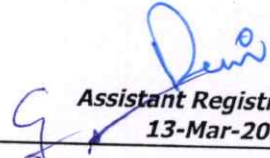

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 30-MARCH-2026 (MONDAY)****BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1557/BANG/2025	2017-18	[A] RAJA BASAVARAJ BHIMALLI	
2	ITA 1728/BANG/2025	2016-17	[A] RASHTREEYA SIKSHANA SAMITHI TRUST	
3	ITA 1732/BANG/2025	2017-18	[A] MUNINARASIAH RAMESH	
4	ITA 1733/BANG/2025	NA	[A] SARVODAYA CHARITABLE TRUST	
5	ITA 1734/BANG/2025	NA	[A] SARVODAYA CHARITABLE TRUST	
6	ITA 1764/BANG/2025	2014-15	[D] RASHTREEYA SIKSHANA SAMITHI TRUST (EF)	
7	ITA 1765/BANG/2025	2015-16	[D] RASHTREEYA SIKSHANA SAMITHI TRUST (EF)	
8	ITA 1766/BANG/2025	2016-17	[D] RASHTREEYA SIKSHANA SAMITHI TRUST (EF)	
9	ITA 1809/BANG/2025	2018-19	[A] MANJUNATH SHIVAKUMAR (EF)	
10	ITA 1866/BANG/2025	2025-26	[A] SRI RAM EDUCATIONAL TRUST	
11	ITA 1867/BANG/2025	2025-26	[A] SRI RAM EDUCATIONAL TRUST	
12	ITA 1909/BANG/2025	2015-16	[A] NO 242 RAMESHWARA KUDUMANGALORE VIVIDODESHA PRATHAMIKA KRISHI GRAMEEN SSN	
13	ITA 1910/BANG/2025	2020-21	[A] NO 242 RAMESHWARA KUDUMANGALORE VIVIDODESHA PRATHAMIKA KRISHI GRAMEEN SSN	
14	ITA 2112/BANG/2025	2018-19	[A] SJR PRIME CORPORATION PVT. LTD.	
15	ITA 2113/BANG/2025	2018-19	[A] PRESTIGE SHANTINIKETAN APARTMENT OWNERS WELFARE ASSOCIATION	
16	ITA 2145/BANG/2025	2017-18	[A] NARAPA REDDY VINELA	


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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 01-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 2660/BANG/2025	2015-16	[D] M/S PRUDENTIAL PROPERTIES (EF)	
2	IT(SS)A 2662/BANG/2025	2016-17	[D] M/S PRUDENTIAL PROPERTIES (EF)	
3	IT(SS)A 2663/BANG/2025	2017-18	[D] M/S PRUDENTIAL PROPERTIES (EF)	
4	ITA 1196/BANG/2025	2018-19	[A] ST. ANNES EDUCATIONAL SOCIETY	
5	ITA 2016/BANG/2025	2012-13	[A] SHANKER MAHADEVAN IYER (EF)	
6	ITA 2021/BANG/2025	2017-18	[A] UBER HEALTH TECH PRIVATE LIMITED (EF)	
7	ITA 2029/BANG/2025	2018-19	[A] WISDOM EDUCATION TRUST (R)	
8	ITA 2030/BANG/2025	2014-15	[A] STEER ENGINEERING PRIVATE LIMITED (EF)	
9	ITA 2053/BANG/2025	2015-16	[A] SARITA SHETTY	
10	ITA 2054/BANG/2025	2018-19	[A] SURYANARAYNI ANNAPPA SETTY SATYANARAYANA	
11	ITA 2055/BANG/2025	2017-18	[A] RAMESH AJAGARNI	
12	ITA 2057/BANG/2025	2017-18	[A] SASKEN TECHNOLOGIES LIMITED	
13	ITA 2058/BANG/2025	2020-21	[A] SASKEN TECHNOLOGIES LIMITED	
14	ITA 2501/BANG/2025	2019-2020	[A] WISDOM EDUCATION TRUST(R)	
15	ITA 2519/BANG/2025	2025-26	[A] SRI JAGADGURU SHIVANAND HUMAN WELFARE ASSOCIATION (EF)	
16	ITA 2520/BANG/2025	2013-14	[A] MUNJAVU MAHILA VIVIDODDESHA SOUHARDHA SAHAKARI NIYAMITA DEODURG (EF)	
17	ITA 2521/BANG/2025	2014-15	[A] MUNJAVU MAHILA VIVIDODDESHA SOUHARDA SAHAKARI NIYAMITA (EF)	
18	ITA 2536/BANG/2025	2019-20	[A] TRIMBAK KONHER PATIL	
19	ITA 2537/BANG/2025	2020-21	[A] TRIMBAK KONHER PATIL	
20	ITA 2538/BANG/2025	2017-18	[A] CHEBROLU NAGABHUSHANAM SURYA PRAKASHRAO	

[Signature]
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13-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 02-APRIL-2026 (THURSDAY)****BEFORE HON'BLE WASEEM AHMED, ACCOUNTANT MEMBER
AND HON'BLE KESHAV DUBEY, JUDICIAL MEMBER****IN COURT ROOM 2**

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Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 888/BANG/2025	2012-13	[A] PRICE WATERHOUSE BANGALORE (EF+PF)	
2	ITA 1916/BANG/2025	2020-21	[A] PAVAN KUMAR AGARWAL	
3	ITA 1922/BANG/2025	2012-13	[A] VRINDA PASARI	
4	ITA 1929/BANG/2025	2013-14	[A] PAVAN KUMAR AGARWAL	
5	ITA 1930/BANG/2025	2019-2020	[A] PAVAN KUMAR AGARWAL	
6	ITA 1940/BANG/2025	AY 2018-19	[A] S V DISTILLERIES PRIVATE LIMITED (EF)	
7	ITA 1943/BANG/2025	2022-2023	[A] PAVAN KUMAR AGARWAL (EF)	
8	ITA 2267/BANG/2025	2017-18	[A] WILLIAM ANTONY DSOUZA	
9	ITA 2273/BANG/2025	2011-12	[A] SIDDABASAVAIH MOHAN KUMAR (EF)	
10	ITA 2539/BANG/2025	2017-18	[A] SOKKE KALIVEERAPPA SHIVARAJ	
11	ITA 2541/BANG/2025	2025-26	[A] RYAN INTERNATIONAL FOUNDATION (EF)	
12	ITA 2542/BANG/2025	2017-18	[D] U K SOUHARDA CREDIT CO-OPERATIVE SOCIETY LIMITED	
13	ITA 2543/BANG/2025	2017-18	[D] SUVARNA CO-OPERATIVE SOCIETY LIMITED	
14	ITA 2544/BANG/2025	2025-26	[A] SRI SARVA DHARMA SAMANVAYA TRUST (EF)	
15	ITA 2546/BANG/2025	2022-23	[A] ZEPTO PRIVATE LIMITED (FORMERLY KIRANAKART TECHNOLOGIES PRIVATE LIMITED) (EF)	
16	ITA 2547/BANG/2025	2012-13	[D] K SEETHARAM RAI (EF)	
17	ITA 2548/BANG/2025	2013-14	[D] K SEETHARAM RAI (EF)	
18	ITA 2549/BANG/2025	2014-15	[D] K SEETHARAM RAI (EF)	
19	ITA 2550/BANG/2025	2015-16	[D] K SEETHARAM RAI (EF)	
20	ITA 2551/BANG/2025	2016-17	[D] K SEETHARAM RAI (EF)	
21	ITA 2552/BANG/2025	2017-18	[A] NARAVI VYAVASAYA SEVA SAHAKARI BANK LIMITED	
22	ITA 2553/BANG/2025	2018-19	[A] NARAVI VYAVASAYA SEVA SAHAKARI BANK LIMITED	


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13-Mar-2026